

LOTTERIES AND PUZZLES

*461. **Shri Radha Raman:** (a) Will the Minister of Finance be pleased to state whether Government are aware of the fact that a great amount of Indian currency flow to foreign countries through lotteries and puzzles?

(b) Do Government propose to take any steps to stop this out-flow of money or introduce some alternatives?

The Parliamentary Secretary to the Minister of Finance (Shri B. A. Bhagat): (a) and (b). Though remittances are specifically allowed for this purpose, Government are aware that there is some outflow of funds on account of lotteries and puzzles. They do not however think that it is of such a large order as to justify further tightening up of exchange control which would have other undesirable results.

Shri Radha Raman: May I know, Sir, if the Government has collected some figures of the number of lotteries and puzzles run in India in which foreign participants won the prize?

Shri B. R. Bhagat: No, Sir.

Shri Radha Raman: May I know, Sir, if the Government proposes to collect such figures in future?

Shri B. R. Bhagat: No, Sir.

Shri G. P. Sinha: In view of the fact that the Government has replied that there are no figures before the Government, how could the Government think that the.....

Mr. Speaker: Order, order. The hon. Member is arguing.

Shri T. N. Singh: Are the Government aware of the fact that there are certain lotteries and puzzles which are run both in this country and in some neighbouring countries with separate offices and with separate arrangements for financial remittances and payment and that there are such concerns in Delhi itself?

Shri B. R. Bhagat: There may be some of these offices, but this question does not specifically relate to them. We are concerned only if it comes under the exchange control regulations in case of their remittances.

LABOUR UNIONS IN PEPSU

*463. **Shri Ajit Singh:** Will the Minister of States be pleased to state how many labour unions have been registered under the Indian Trade Unions Act, 1926 since the 'President's Rule' has been promulgated in P.E.P.S.U.?

The Minister of Home Affairs and States (Dr. Katju): Two, namely, (1) the Central Bank of India Employees Union, Patiala; and (2) the Patiala Cement and Quarry Workers Union, Surajpur.

Shri Punnoose: What was the total number of labour unions in PEPSU when the President's rule began?

Dr. Katju: Eight plus two make ten—now.

Shri Punnoose: May I know whether the recognition of any union has been cancelled during this time?

Dr. Katju: I require notice.

HISTORY OF FREEDOM MOVEMENT

*464. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) who will bear the expenses of the State Committees, formed to help the Central Committee for the compilation of the History of the Freedom Movement;

(b) whether it has been finally settled how far into the past the Committees will go to collect materials;

(c) whether any attempts have been made to collect relevant materials from foreign countries; and

(d) if so, what are they?